

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
CP No. (IB)- 7/7/JPR/2024
Under Section 7 of IBC, 2016**

In the matter of:

Union Bank of India

.... Financial Creditor

Versus

SNG Realestate Pvt. Ltd.

...Corporate Debtor

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 02.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 26, 2024